

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH,
ALLAHABAD

Review APPLICATION NO.45 of 2004
IN
Original Application no. 1171 of 1999

ALLAHABAD THIS THE 16th DAY OF March, 2005

HON'BLE MR. JUSTICE S.R. SINGH, VICE-CHAIRMAN
HON'BLE MR. D.R. Tiwari, MEMBER-A

G.K. Srivastava & Others ... Applicant.

By Advocate: Sri Rajeshwar yadav (Absent)

Versus.

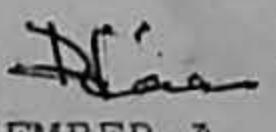
Union of India & Others ... Respondents

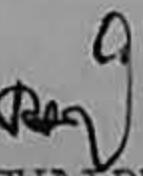
By Advocate : None

O R D E R

BY JUSTICE S.R. SINGH, VICE-CHAIRMAN

The question^s sought to be raised in this Review Application have already been considered in the original order. It is well settled that Review is not an appeal in disguise. In other words, the Review Application is not to be entertained as if it is an Original Application. The Review Application does not have any merit for hearing and the same deserves to be dismissed. Accordingly, Review Application is dismissed.


MEMBER-A


VICE CHAIRMAN

GIRISH/-